

Expert Committee for Law and Order

3693. SHRI K.C. KONDAIAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi High Court has asked the Union Government to appoint expert committee to look into law and order and police requirement in Delhi;

(b) if so, the reaction of the Union Government thereto; and

(c) the action taken/proposed to be taken by the Union Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) The Hon'ble High Court, Delhi has directed the Government to appoint an Expert Body to look into the manpower requirement of Delhi Police as also into the question of modernisation of the police force. The action in this regard has been initiated.

National Police Commission

3694. SHRI ANNASHEB M.K. PATIL:
DR. T. SUBBARAMI REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have implemented the recommendations of the National Police Commission;

(b) whether there is an immediate need for reforms and restructuring of police system in the country;

(c) whether the National Human Rights Commission has pointed out the fifty per cent of the complaints received by the NHRC were related to police excesses;

(d) whether the Supreme Court has also given some important judgments to make the police more accountable during the last two years; and

(e) if so, the reasons for not implementing the police panel report?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a), (b), (d), and (e) Pursuant to be directions of the Supreme Court, a High Powered Committee headed by Shri J.F. Ribeiro was constituted to review the recommendations of the National Police Commission and to suggest ways and means for implementation of the pending recommendations. The first report of this Committee has been sent for being filed in the Supreme Court as directed by it.

(c) A Statement indicating the Cases registered by the National Human Rights Commission during the last 5 years is enclosed.

Statement

S.No.	Year	Case regd.	Cases admitted	Related with Police criminal behaviour
1.	1993-94	496	174	96
2.	1994-95	6987	1660	801
3.	1995-96	10195	4081	1501
4.	1996-97	20514	6503	2806
5.	1997-98	36792	8619	2700
Total		74984	21037	7904

Seizure of Weapons in J&K

3695. SHRI TARIQ ANWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether several weapons including a rocket launcher and universal machine guns have been seized from the residence of the relatives of too politicians of the Jammu & Kashmir; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) No Sir. however, as per the information given by the State Government, one Rocket Propelled Gun (RPG) and one Universal Machinery Gun (UMG) were recovered from the orchard, belonging to Sheikh Ali Mohd. resident of Saura, FIR No. 266/98 has been registered at the Saura Police Station.

Persons Migrated from Bangladesh

3696. SHRI RAJKUMAR WANGCHA: Will the Minister of HOME AFFAIRS be pleased to state: